

Displaced Persons Colonies and Bazzars in Tripura

2107. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) the number of displaced persons colonies and bazars in Tripura which have been named after the names of Government Officers of Tripura since Independence;

(b) the number of schools established by the Tripura Administration which have been named after the names of Government officers or advisers to the Chief Commissioner of Tripura since the independence; and

(c) the basis for naming such institutions or colonies or the bazars in the name of such officers?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)

(i) Colonies—Five.

(ii) Bazars—Nil

(b) Two.

(c) The public of Tripura and not the Tripura Administration named the colonies and schools as such.

The names of the five colonies are not officially recognised. Official nomenclature goes by the names of the revenue villages in which they are situated. The two schools were already bearing the existing names at the time they were taken over by the Tripura Administration from non-Government management.

Seizure of Ornaments and Jewellery

2108. Shri Dasaratha Deb: Will the Minister of Finance be pleased to state:

(a) whether some used gold and silver in the shape of ornaments has been seized by the Land Customs Office of Tripura recently at Agartala;

(b) if so, the reasons for such seizure; and

(c) whether the seized articles have been returned?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir. Some used gold and silver in the shape of ornaments etc., have been seized by the Land Customs Staff of Tripura from certain jewellery shops at Agartala recently.

(b) The seizures were effected on prior information and on the reasonable belief that the goods were smuggled from East Pakistan.

(c) The seized articles have not been returned to the parties as the cases are under departmental adjudication.

Jhumias

2109. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) the number of jhumias who have so far been rehabilitated in Amarpur Division of Tripura; and

(b) the steps being taken to rehabilitate tribal jhumias in Raimaserna areas?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) 1784 families.

(b) Cultivable tilla and lunga lands are being located in Raimaserna areas and settled with jhumias at two to four acres of land per family.

छावणियों की भूमि में मकानों का निर्माण

२११०. सेंट अचल सिंह : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) छावनी-क्षेत्रों में मकान बनाने के लिये नक़्शे किस प्रकार मंजूर किये जाते हैं; और

(ख) अधिक से अधिक कितने समय के अन्दर प्राचियों को उनके मकानों के नक़्शे मंजूर या नामंजूर करने के बाबजूद सूचना दे दी जाती है ?